

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

on. 28. 01. 02. 10

for Admonition
with Interim Prayer

on. 29/01/10 B.L.

for Admonition a
Interim Prayer.

on. 29/01/10 B.L.

copy of order
prepared for the
counsel for petition.

17/02 D.D. 21/02Order dt. 10-02-2010Counsel:

Hon'ble Mr C.R. Mohabatkar, Member (A)

It is counsel for the
Applicant prays to withdraw
this O.A. with a liberty to file
a fresh O.A. Prayer is allowed.

This O.A. is dismissed as
withdrawn with a liberty to file
a fresh O.A. if so advised.

Member (A)